

(c) The Eighth Five Year Plan envisages a strategy for accelerating the growth of employment opportunities to a level of 8-9 million per annum, on a average, through faster growth of sectors, sub-sectors and areas with relatively high employment potential. The strategy lays stress on development of agro-based and allied activities in rural areas and the small and the decentralised manufacturing sector, expansion of programmes of construction of infrastructure and residential accommodation and promotion of the growth of the services and informal sector activities. Creation of new opportunities of the above order during the Eighth Plan and continuation of the strategy during the Ninth Plan is expected to lead to a situation of near full employment by the year 2002.

#### Field Firing Range in Bihar

103. DR. SUDHIR RAY:  
SHRI GEORGE FERNANDES:

Will the PRIME MINISTER be pleased to state:

(a) the stage at which the proposal for expansion of Netarhat Field Firing Range, Bihar, stands at present;

(b) the area of land proposed to be acquired for the same and the number of families likely to be displaced therefrom; and

(c) the details of the compensation proposed to be given to the affected families?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):  
(a) The proposal for expansion of Netarhat Field Firing Range is not being progressed.

(b) and (c). Do not arise.

#### Employees of UCI Ltd.

104. SHRI SRIKANTA JENA:  
SHRI RAM VILAS PASWAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the employees of the Uranium Corporation of India Ltd. are suffering from tuberculosis because of inadequate safety measures; and

(b) if so, the measures contemplated by the Government to protect the employees from environmental hazards?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) No, Sir.

(b) Does not arise.

#### Central Investment in Gujarat

105. SHRI HARISINH CHAVDA:  
SHRI ANNA JOSHI:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether there has been a decline in central investment in Gujarat and Maharashtra during 1993-94 vis-a-vis 1992-93, 1991-92 and 1990-91;

(b) if so, the reasons therefor; and

(c) the remedial steps Government propose to take to increase the central investment in the above States?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b) The central plan investment is made for the country as a whole keeping the national priorities in view. It is neither planned nor accounted State-wise;

(c) Keeping in view the priorities laid down for the Eighth Plan, the proposals of Government of Gujarat and Maharashtra in this regard, as and when received, will be considered on merits and the priorities of the States.

[Translation]

#### Kashmiri Terrorists/Militants

106. SHRI DATTA MEGHE:

Will the PRIME MINISTER be pleased to state:

(a) the number of Kashmiri terrorists/militants released during the last year and till date;

(b) the reasons for their release; and

(c) the impact of their release in maintaining peace in the State?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) to (c) According to information made available by the State Government, 3700 persons arrested for suspected involvement in terrorist activities were released during 1993 & 94 (upto 15.11.94). The releases were made under Section 169 Cr. PC. orders of bail by the competent Courts, parole, expiry/quashment of detention orders, and on the basis of review and recommendations of the Screening Committee set up by the State Government.

A watch is kept on the activities of those who are released, and there has not been any noticeable adverse impact of such releases, on the maintenance of peace.

#### Out of Turn Allotment of Government Quarters

107. SHRI PANKAJ CHOWDHARY:  
SHRIMATI VASUNDHARA RAJE:

Will the Minister of URBAN DEVELOPMENT be pleased to state the number of Government quarters allotted on out of turn basis during the last six months, Category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): Number of government quarters allotted on out of turn basis during the last six months (June 94 to November 94) Category-wise in General Pool in Delhi is as under:—

Type	No. of Quarters allotted
I	134
II	522
III	508
IV	121
IV(SPL)	06
V-A(D-II)	60
V-B(D-I)	35
VI-A(C-II)	26
<b>TOTAL</b>	<b>1412</b>

[English]

#### Electoral Rolls in J & K.

108. DR. P. VALLAL PERUMAN:  
SHRI NARAIN SINGH CHAUDHARY:  
SHRI SHRAVAN KUMAR PATEL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to update electoral rolls for assembly elections in the State of Jammu and Kashmir;

(b) if not, the time by which it is likely to be completed;

(c) whether the names of all the migrants are also likely to be included in the electoral rolls;

(d) if not, the reasons therefor;

(e) whether the Government also propose to undertake delimitation of constituencies in the State; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) and (b) The Election Commission has ordered a summary revision of electoral rolls in the State of Jammu & Kashmir with reference to 1.1.1995 as the qualifying date and according to the schedule prescribed by it for such revision, rolls are expected to be finally published on 3rd March, 1995.

(c) The Commission has issued necessary instructions for enrolment of residents who have temporarily migrated from their ordinary places of residence.

(d) Does not arise.

(e) and (f). The Jammu & Kashmir Government has newly constituted a Delimitation Commission which is yet to complete its work.

#### Import of DAP

109. SHRI GEORGE FERNANDES:  
SHRI NARAIN SINGH CHAUDHARI:

Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether the Fertilizer Industry has not been importing DAP in the required quantities;

(b) if so, the reasons therefor;

(c) the factors responsible for the shortage of the DAP during the peak months of Rabi 1994;

(d) the remedial steps taken by the Government to check this shortage;

(e) whether the Government have recently increased the DAP price; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b) Di-Ammonium Phosphate (DAP) is outside the purview of price and movement controls since 25.08.1992. The import of DAP has been decanalized since 17.09.1992 and anybody is free to import it into the country. Therefore, the market forces determine the quantities of DAP to be imported by the Fertilizer Industry and the trade.

(c) and (d) The market forces also determine the availability of DAP in the country. During the current Rabi season the availability of DAP is, by and large satisfactory in the country.

(e) and (f) Government of India does not fix the prices of DAP. However, the State Governments have recently increased the indicative prices of indigenous DAP under the Special Concession Scheme due to increase in the price of the inputs, like Phosphoric Acid & Ammonia, in the international market.

[Translation]

#### Manufacture of Jeeps

110. SHRI RAMPAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to manufacture Jonga Jeeps in any of the Public Sector Undertakings;

(b) if so, the details thereof and the time by which the production is likely to start; and

(c) the price at which the Jeep is likely to be made available for sale in the market;

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) Vehicle Factory, Jabalpur (VFJ) already manufactures Jonga jeeps for the Army. So as to utilise its spareable